

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No3
CP(IB)/24(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Bindu Subhas Tibrewal

.....Applicant

.....Respondent

Order delivered on ..20/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent :

ORDER

Application is filed by Subhas Kedarnath Tibrewal under Section 94 of IBC, 2016 against the corporate debtor i.e. Sarthak Creation Private Limited, who is personal guarantor of the financial creditor. Issue Notice to creditors and Income Tax Department.

Learned Counsel for the Applicant states that Mr. Pawan Kumar Jagetia is appointed as Resolution Professional having Registration No. IBBI/IPA-001/IP-P00800/2017-18/1366 and a declaration with respect to no disciplinary proceedings being pending against the RP is also obtained. In view thereof, Mr. Pawan Kumar Jagetia is appointed as RP in accordance with the provisions of Section 97 of the Code.

Interim Moratorium under Section 96 of the Code shall commence from the date of application. The RP Mr. Pawan Kumar Jagetia is directed to file report as per provisions of the Code.

List the matter for further consideration on 15.03.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

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DR. DEEPTI MUKESH
MEMBER (JUDICIAL)